

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

BENCH-II

*No. 22/2016*

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C.P.No.22/KB/2016

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7<sup>TH</sup> SEPTEMBER, 2018, 10:30 A.M

Name of the Company	Mohta Credit and Investment Fund Ltd.		
Under Section	14(1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**ORDER**

None appeared on behalf of the petitioner. Even on the last date of hearing, none had appeared. Statutory auditor's report not filed. Hence, CP stands dismissed in default.

*Sd*  
(M. B. Gosavi,  
Member(J))